

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 791 of 2020

IN THE MATTER OF:

Dhiren Shantilal Shah

...Appellant

Versus

Amma Lines Pvt. Ltd. & Ors.

...Respondents

Present:

For Appellant: Mr. Nitesh Jain, Advocate with Mr. Dhiren S Shah, Liquidator.

For Respondents: Mr. Sumant Batra, Mr. Sandeep Bajaj, Mr. Mayank Bakliwal and Mr. Rahul Mendiratta and Mr. Naman Tandon, Advocate.

O R D E R
(Through Virtual Mode)

17.09.2020: Issue notice upon Respondents. Appellant to provide mobile Nos./e-mail address of the Respondents. Notice be issued through e-mail or any other available mode. Requisites along with process fee be filed within three days.

At this stage, Mr. Sumant Batra, Advocate representing the caveator respondents appears. Caveat stands discharged. Learned counsel for the Appellant may provide complete set of appeal paper book to Mr. Sumant Batra during the course of the day.

Cont'd...../

List before a bench of which one of us (Ms. Shreesha Merla, Hon'ble Member Technical) is not a Member.

List the matter 'for admission (after notice)' on **5th October, 2020**.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Shreesha Merla]
Member (Technical)**

am/gc